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4. 22-10-74	Sh. J.H. Da'al	Request to bring into force Section 30 of the Advocates Act, 1961.	This matter is still under examination in consultation with the Supreme Court and concerned other Ministries of the Government.
5. 24-2-75	Do.	Representation addressed to the Law Minister on the above subject.	
6. 14-10-76	Sh. B. N. Deshmukh	Request for the amendment of Section 8 of the Advocates Act, 1961 so as to provide that the term of the Bar Council should be six years instead of the existing term of 4 years.	Sec. 8 of the Act has been amended by Advocates Amendment Ordinance, 1977, making the term of the Bar Council one of five years for the existing 4 years. The Ordinance will be replaced by an Act. The Advocates (Amendment) Bill, 1977 has already been passed by both the Houses and is awaiting the assent of the President.
7. 19-11-76	Sh. R.W. Adik.	Representation on the above subject.	
8. 2-5-77	Do.	Representation on the above subject.	
9. 29-12-76	Sh. R. W. Adik.	Consequent on the abolition of the dual system by the Advocates (Amendment Act), 1976, the Bombay High Court has amended its Original Side Rules. The Chairman, Bar Council is objecting to the amendment of the Original Side Rules. This representation was addressed to the Law Minister.	No action is being taken by the Government as in this matter action can be taken only by the High Court of BOMBAY.
10. 31-12-76	Do.	This representation was addressed to Sh. Om Mehta, former State Minister, Ministry of Home Affairs, on the same lines.	

### Trade Mark of Bharat Refineries in Devnagari

3694. SHRI PUNDALIK HARI DANWE: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to refer to the reply given to Unstarred Question No. 4052 on trade mark of Bharat Refineries on 19th July, 1977 and state:

(a) whether Government have taken a final decision in the matter of the trade mark of Bharat Refineries in Devnagari;

(b) if so, when; and

(c) if not, the reasons of the delay and now when it shall be taken?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI JANESHWAR MISHRA): (a) to (c). M/s. Bharat Petroleum Corporation Limited (formerly Bharat Refineries Limited) have selected in November, 1977 an "Emblem" which has no script on it. They have also selected "Bharat Petroleum" as their Logo which will be used both in the Roman and Devnagari script.

### Progress shown by Public Sector Refineries

3695. SHRI D. B. CHANDRE GOWDA: Will the Minister of PETROLEUM